

IN THE HIGH COURT OF JHARKHAND AT RANCHI
First Appeal No. 202 of 2018

Abhishek	Versus	Appellant
Seema Kumari		Respondent

CORAM: **Hon’ble Mr. Justice Aparesh Kumar Singh**
 Hon’ble Mrs. Justice Anubha Rawat Choudhary

Through Video Conferencing

For the Appellant	: Mr. Gaurav Abhishek, Advocate
For the Respondent	: Mr. Veer Vikram Buxray, Advocate

09/05.04.2021 As prayed for by learned counsel for the parties, let the matter appear on 19th April, 2021.

Learned counsel for the parties undertake to submit their written notes and decisions, on which they seek to rely, latest by 16th April, 2021 to the Court Master in hard copy and also through e-mail.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)